

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/78/2023, IA (CA)/67/2023, IA (CA)/275/2023 in CP No.48/241/HDB/2022
NAME OF THE COMPANY	Girija Buiders Pvt Ltd
NAME OF THE PETITIONER(S)	R. Yasoda Rao
NAME OF THE RESPONDENT(S)	Girija Buiders Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. PCS Mr. S. Chidambaram for the Petitioner.

Ld. Proxy Counsel Mr. Raghunath for the Respondent Nos.1 to 4.

Ld. Counsel Mrs. A. Sandhya Rani for the Respondent No.5.

At the request of the Ld. Proxy Counsel for R1 to 4, **matter is adjourned to 09.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)